

Title: Introduction of Prevention of Money Laundering (Amendment) Bill.

**12.46 hrs.**

MR. SPEAKER: Well, we will have to take up the Finance Bill. But, there is one Item 14. Would you like to introduce that Bill?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Yes Sir. Sir, I beg to move for leave to introduce a Bill to amend the Prevention of Money-laundering Act, 2002.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Prevention of Money-laundering Act, 2002."

*The motion was adopted.*

SHRI P. CHIDAMBARAM: I introduce\*\* the Bill.

MR. SPEAKER: Let us start the Finance Bill discussion from 2.00 p.m.

The House stands adjourned till 2.00 p.m.

**12.47 hrs.**

*The Lok Sabha then adjourned for Lunch  
till Fourteen of the Clock.*

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\*\* Introduced with the Recommendation of the President.